

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD**

C.P. No.25/168/NCLT/AHM/2019

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2020**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section: Section 168 of the Companies Act 2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	KUNJAL DALAL	PCS.	Resp (Ashish Srivastava)	Kunjal Dalal
2.	Vishwas K. Shah, Ritesh Singh, Nishan Majumdar	Adv	Petitioner.	Mh

ORDER

The Parties are represented through their respective Counsel/PCS(s).

Learned PCS Mr. Kunjal Dalal has filed his memo of appearance for the Respondent No. 1 Company.

The Petitioner is directed serve spare copy of the petition to the Respondent no. 1.

The Respondent no. 1 to file objections within **two** weeks by serving an advance copy to the Petitioner.

There is no representation of the Respondent no. 2 i.e. ROC, Ahmedabad. Hence, the Petitioner is directed to inform the date of hearing to the Respondent No. 2 ROC, Ahmedabad.

List the matter on 10.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2020.